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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 38/(MAH)/2017
MA. No.13/2016,
206/2017 & 44/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Mrs. Vandana V. Chalke
V/s
Mrs. Smita A Yeole & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Ms. Spenta Havewala }
a/w
Mr. Aadit Sanjanwala }
1/b
M/s Federal & Rashmikant }

ADVOCATES
FOR
RESPONDENT
NO. 1

Sanyal

ORDER

MA 44/2017, 206/2017, 13/2016 in CP 38/241-242,244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)